

Declaration of Assets and Liabilities

Year:

I, DHARMENDRA son/daughter/wife of AIJAY KUMAR VARMA

aged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT GARDENAR B.L.A

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

WIFE

Sr. No.	Description	Self	Spouse (Name)	Dependant-1 (Name)	Dependant-2 (Name)	Dependant-3 (Name)
(i)	Cash	200	RUPA DEVI	VISHNU KUMAR	JEET KUMAR	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I 1300	UCO BANK 500	NIL	NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NA
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NA
(vi)	Jewellery (give details of weight and value)	NIL	10 g.m 670 g 100 g.m SILVER	NIL	NIL	NA
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Dharmendra

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B. Details of Immovable Assets:

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give here in below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Government (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI	2000.00
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Dharmendra

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including air mail and helicopters)	NIL	NIL
	(f) other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	PAN NO 67BF PK 6080L	
	(ii) Wealth tax (Also indicate the assessment year upto which wealth tax return filed.)	NIL	NIL
	(iii) Sales tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Details

CPF/CPI/PAN No.

110195365416

Gender

M (Male)

Date of Birth

1 | 2 | 0 | 7 | 1 | 9 | 9 | 2 (DD/MM/YYYY)

Class/Group

C (Clerk)

Grade

OFFICE ATTENDANT GARDENAR B.L.A.

(Not Name e.g. B.A.S. Other Administrative Service,

B.S.S. Other Secretariat Service etc.)

Home District

GAZIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Dharmendra

Name of Employee: DHARMENDRA

Designation: OFFICE ATTENDANT GARDENAR B.L.A.

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 07.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Dharmendra